

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2360
TO BE ANSWERED ON 01.08.2018**

NEW RAILWAY LINES

**2360. DR. P. K. BIJU:
SHRI P. KARUNAKARAN:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of new railway lines being considered for construction by the Railways at present, State-wise;**
- (b) the time by which the construction works of these railway lines is likely to be started; and**
- (c) whether any new project is proposed to be undertaken in Kerala in the near future and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2360 BY DR. P. K. BIJU AND SHRI P. KARUNAKARAN ANSWERED IN LOK SABHA ON 01.08.2018 REGARDING NEW RAILWAY LINES

(a): State-wise details of ongoing New Line projects which are in different stage of execution are as under:-

| Name of State | No. of New Line Projects |
|---|---------------------------------|
| Assam & North Eastern Region | 15 |
| Andhra Pradesh | 18 |
| Bihar | 34 |
| Chhattisgarh | 8 |
| Delhi | 1 |
| Gujarat | 4 |
| Haryana | 7 |
| Himachal Pradesh | 4 |
| Jammu & Kashmir | 1 |
| Jharkhand | 14 |
| Karnataka | 16 |
| Kerala | 2 |
| Madhya Pradesh | 8 |
| Maharashtra | 12 |
| Odisha | 10 |
| Punjab | 6 |
| Rajasthan | 10 |
| Telangana | 9 |
| Tamil Nadu | 8 |
| Uttar Pradesh | 15 |
| Uttarakhand | 3 |
| West Bengal | 18 |

(b): The completion of Railway projects requires clearances from various departments of State Government and Central Ministries like acquisition of land, statutory clearances like forestry and wild life, shifting of utilities etc. Hence no time frame can be given for construction works.

Contd..2/-

(c): Decision for taking new lines is made in Railway Budget only which is a yearly exercise. Therefore, projects to be taken up in near future cannot be decided before hand.
